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Title: Introduction of the Central Bureau of Investigation Bill, 2010.

SHRI MANISH TEWARI (LUDHIANA): I beg to move for leave to introduce a Bill to provide for the constitution of a Central Bureau of Investigation for prevention, investigation and prosecution of certain offences and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the constitution of a Central Bureau of Investigation for prevention, investigation and prosecution of certain offences and for matters connected therewith."

*The motion was adopted.*

SHRI MANISH TEWARI: I introduce the Bill.

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